

F.No. J-11015/2/2016-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 25th July, 2016

ORDER

The President is pleased to engage Shri Karan Singh Gur, Advocate as Standing Government Counsel for conducting Central Government litigation before District & Subordinate Courts, Jhajjar (Haryana) as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

District & Subordinate Courts, Jhajjar (Haryana)
Standing Government Counsel

Name	Address & Mobile Number	Enrl. No.
Karan Singh Gur	Subhash Nagar, Talao Road, Jhajjar (Haryana). Mob: 9416863007, 8816915005	P/604/1983

2. The terms & conditions for above engagement will be governed by this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

G. S. Yadav
25/7/16
(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Sat Pal Jain, Ld. ASG, Punjab & Haryana High Court, Kothi No. 2224, Sector -15C, Chandigarh.
3. Shri Chetan Mittal, Asstt. SG, Punjab & Haryana High Court, House No. 235, Sector-21A, Chandigarh-160022.
4. The District Judge, Jhajjar (Haryana).
5. Shri Karan Singh Gur, Standing Govt. Counsel as above.
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
9. Guard File/Judicial Section with 5 spare copies.
10. Cash (LA) Section with regard to retainership fee to CGSC.

D. Srinivas
(D. Srinivas)

Section Officer (Judicial Section)